

F.No. 2/1/2025-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,
Lodhi Road, New Delhi – 110003. Ph. 24306869. Website: <https://nclat.nic.in>

Dated: 8th July, 2025

OFFICE MEMORANDUM

Subject: Extension in last date for filling up of various posts in the National Company Law Appellate Tribunal on deputation basis.

The National Company Law Appellate Tribunal (NCLAT) has issued the following vacancy circulars for filling up various posts on deputation basis: -

| Sl. No. | Vacancy Circular No. and Date | Name of the Post | Pay Level | Number of Vacancy | | Last date of receipt of applications |
|---------|---------------------------------------|-----------------------------|----------------------------------|-------------------|---------------|--------------------------------------|
| | | | | Principal Bench | Chennai Bench | |
| 1. | 2/4/2024-Estt./NCLAT dated 23.10.2024 | Assistant Registrar | Level-11 (₹67,700-2,08,700) | -- | 01 | 23.06.2025 |
| | | Principal Private Secretary | Level-11 (₹67,700-2,08,700) | 01 | -- | |
| | | Court Officer | Level-8 (₹47,600-1,51,100) | 01 | -- | |
| | | Cashier | Level-4 (₹25,500-81,100) | 01 | -- | |
| | | Staff Car Driver | Level-2 (₹19,900-63,200) | 04 | 01 | |
| 2. | 2/1/2025-Estt./NCLAT dated 12.02.2025 | Programmer | Level-9 (₹53,100-1,67,800) | 01 | -- | 09.07.2025 |
| 3. | 2/3/2025-Estt./NCLAT dated 17.04.2025 | Court Officer | Level-8 (₹47,600-1,51,100) | 01 | -- | 09.07.2025 |
| 4. | 2/4/2025-Estt./NCLAT dated 25.04.2025 | Registrar | Level-14 (₹1,44,200-2,18,200) | 01 | -- | 16.07.2025 |
| | | Total | | 10 | 02 | |

2. The Competent Authority has directed for extension in last date for receipt of applications till 16.09.2025.

3. Therefore, the last date for receipt of applications against all the aforesaid vacancy circulars is hereby extended up to **16th September, 2025**.

4. The detailed Vacancy Circulars containing qualifications, eligibility criteria, age limit etc. and the application form can be downloaded from the website <https://nclat.nic.in>.

(Sunit Chandra)
Registrar

Copy to (for information and n.a.):

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar Generals of all Hon'ble High Courts in India.
3. The Secretary, Ministry of Corporate Affairs, New Delhi.
4. All the Ministries/Departments of the Government of India.
5. The Chief Secretaries of all the State Governments / Union Territories.
6. NCLAT website.
7. Notice Boards.